

**Central Administrative Tribunal
Madras Bench**

OA 310/01497/2018

Dated Friday the 2nd day of November Two Thousand Eighteen

P R E S E N T

**Hon'ble Shri. P. Madhavan, Member(J)
&
Hon'ble Shri. T. Jacob, Member (A)**

S. Murugan
No. 23/A/2, Perinba Street
Palayamkottai – 628002.

.. Applicant

By Advocate **M/s. R. Malaichamy**

Vs.

1. Union of India
Rep. by the Secretary
Ministry of Communications & I.T.,
Department of Posts
Dak Bhawan, Sansad Marg
New Delhi – 110 001.
2. The Chief Postmaster General
Tamil Nadu Circle
Anna Salai, Chennai 600 002.
3. The Postmaster General
Southern Region
Madurai – 625 002.
4. The General Manager
Postal Accounts and Finance
Tamil Nadu Circle
Ethiraj Salai, Chennai – 600 008. Respondents

By Advocate **Mr. Su. Srinivasan**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

Heard. The applicant has filed this OA seeking the following reliefs:-

“1. To direct the respondents to fix the pay of the applicant in accordance with Rule 7 (A)(i)(ii) and note 2A below GOI No. 1 of Central Civil Services Revised Pay Rules 2008 in the pay band PB-2 of Rs. 9300-34800 + GP Rs. 4600/- corresponding to pre-revised-scale of Rs. 7450-225-11500(S-13); further

2. direct the respondents to grant ACP II financial upgradation w.e.f. 15.09.2007 in the higher scale of PB-2 of Rs. 9300-34800 + GP Rs. 4800/- corresponding to pre-revised scale of Rs. 7500-250-12000 (S-14); also to

3. direct the respondents to enhance the grade pay from Rs. 4800 to Rs. 5400 for MACP III already granted to the applicant w.e.f. 25.09.2013 under MACP Scheme in PB-2 of Rs. 9300-34800, corresponding to pre-revised scale of Rs. 8000-275-13500 (s-15); and in the resultant pay arrived as on 31.12.2015 followed by the above stages, the pay of the applicant to be fixed as per instructions under clause 4(2) of ministry of finance resolution no. 1-2/2016-ic dated 25.07.2016 as per 7th CPC recommendations in the appropriate cell under Level-9 of pay matrix and

4. To pass such further or other orders”

2. The applicant is working as Postal Assistant from 15.09.1983 and was promoted to the post of Inspector of Post w.e.f.14.11.1996 and promoted to ASP with grade pay of Rs. 4600/- w.e.f. 01.08.2007. He was also awarded MACP III with grade pay of Rs. 4800/- w.e.f. 25.09.2013 and after completion of 30 years from the entry cadre. He is entitled to get enhanced grade pay of Rs. 4600 w.e.f. 01.01.2006. The applicant had preferred representations to the third respondent on

08.12.2017, 21.03.2018 and 18.07.2018 which was not considered so far. The counsel for the applicant would submit that he will be satisfied if Annexure A2 to A4 representations pending before R3 is disposed with a speaking order on the basis of the rules and regulations on the subject.

3. In view of the limited prayer and without going into the substantive merits of the case, the OA is disposed at the admission stage with direction to the respondents to consider Annexure A2 to A4 representations in accordance with law by passing a reasoned speaking order within a period of 6 months from the date of receipt of copy of this order.

4. OA is disposed of at the admission stage.

5. Mr. Su. Srinivasan takes notice for the respondents.

(T. Jacob)
Member (A)
AS

02.11.2018

(P. Madhavan)
Member(J)